

R.O.C.No. 22723-A/2021/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 127 / 2021

The Government, in G.O.(Ms).No.914, Home(Cts-III) Department, dated 19.12.2016, had issued orders for the constitution of **Additional District Munsif Court at Pollachi in Coimbatore District.**

Tmt. P.Subhashini, District Munsif, Pollachi, is transferred and posted as Additional District Munsif, Pollachi, in the aforesaid newly sanctioned Court.

Tmt. G.Ananthi, Principal District Munsif-cum-Judicial Magistrate I, Srivilliputhur, is transferred and posted as District Munsif, Pollachi, now re-designated as Principal District Munsif, Pollachi, vice., Tmt. P.Subhashini, transferred.

HIGH COURT OF MADRAS, CHENNAI.
DATED:16.04.2021.

Sd./-P.Dhanabal
REGISTRAR GENERAL